

5. Sh. Kamendra Sarbhai,
Director, Prasar Bharti, Doordarshan Kendra,
Thaltej, Ahmedabad-380054. ... Respondents

(through Sh. S.M. Arif)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

When this matter was taken up for hearing, learned counsel for the respondents drew our attention to the stay order dated 20.09.2018 in WP(C) No. 7886/2018 passed by Hon'ble High Court of Delhi filed against the order passed by this Tribunal in OA as well as Review Application.

2. In the circumstances and in view of the stay granted by the Hon'ble High Court, this CP is closed. Notices issued to the alleged contemnors are discharged. The petitioner, shall, however be at liberty to avail his remedies, in accordance with law, once the stay is vacated or the Writ Petition is finally decided.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

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